

# ORISSA HIGH COURT

## FILING REPORT AS ON :05/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/20599/2026	M/S. ANGUL BUS TERMINAL COMPANY PVT. LTD., VS STATE OF ODISHA	BHUPEN KOWAR VS STATE OF ODISHA	// () //	
2	D-BLAPL/13372/2026	KAILASH MUKHI @ BISWA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS STATE OF ODISHA	// () //	AOR20220001558C202600083
3	D-BLAPL/13373/2026	KRISHNA @ KRUSHNA NAG VS STATE OF ODISHA	SK. ZAFARULLA VS STATE OF ODISHA	SPL.TASK FORCE /22 /2024 () //	
4	D-BLAPL/13377/2026	ARABINDA BAGHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS STATE OF ODISHA	BOUDH /110 /2024 () //	
5	D-BLAPL/13380/2026	SUNIL SRAMBUTIKA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS STATE OF ODISHA	PADMAPUR /116 /2025 () //	
6	D-BLAPL/13382/2026	RAJA BEHERA VS STATE OF ODISHA	MOHINI SAHOO VS STATE OF ODISHA	BANARAPAL /382 /2025 () //	
7	D-BLAPL/13383/2026	SUDAM KUMAR PARIDA VS STATE OF ODISHA	ABHISHEK DASH VS STATE OF ODISHA	BADSAHI /134 /2026 () //	AOD20240000186C202600031
8	D-BLAPL/13388/2026	GOPABANDHU DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS STATE OF ODISHA	MARSHAGHAI /103 /2026 () //	
9	D-BLAPL/13391/2026	SWADHIN KUMAR DAS @ DASH VS STATE OF ODISHA	JANMEJAYA KATIKIA VS STATE OF ODISHA	RAMBHA (KHALLIKOTE) /731 /2023 () //	
10	D-BLAPL/13393/2026	KAPILA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS STATE OF ODISHA	MANAMUNDA /148 /2026 () //	
11	D-BLAPL/13398/2026	DATYA DEEP VS STATE OF ODISHA	PRATYUSHA NAIDU VS STATE OF ODISHA	/ /0 () //	

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12	D-BLAPL/13401/2026	RASHMITA SWAIN @ MITA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CHANDAKA P.S. /204 /2019 () //	AOR20220001736C202600095
13	D-BLAPL/13404/2026	SAMBHU MAHALIK @ BANGRU VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BETNOTI /161 /2026 () //	
14	D-BLAPL/13406/2026	BUDHIRAM SAHU VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /320 /2026 () //	
15	D-BLAPL/13408/2026	JATIN PATRA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	TANGARPALI /239 /2025 () //	
16	D-BLAPL/13409/2026	FARSA @ MRUTYUNJAYA BEERA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /228 /2025 () //	
17	D-BLAPL/13412/2026	JAGANNATH SABAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /230 /2025 () //	
18	D-BLAPL/13419/2026	MAKARDWAJ DAS VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /24 /2025 () //	
19	D-BLAPL/13431/2026	DHIRAJ GARDIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /509 /2025 () //	
20	D-BLAPL/13434/2026	BHAGABAN PARIDA @ KORA VS STATE OF ODISHA	SIBARANJAN POLAI VS	BEGUNIAPADA /136 /2026 () //	
21	D-BLAPL/13436/2026	LAXMIDHAR SAHOO VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 () //	
22	D-BLAPL/13437/2026	SOLEMN AHEMAD VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	/ /0 () //	
23	D-BLAPL/13442/2026	GYANARANJAN @ RAMU PRADHAN	SUSHANTA KUMAR JOSHI	BARGARH /740 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/13445/2026	SUNITA BEHERA	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /266 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/13446/2026	MANOJ KUMAR NAIK	SURYAKANTA DWIBEDI	DASPALLA /50 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/13448/2026	PARAMANANDA DAS	SUBODH KUMAR MOHANTY	BELPAHAR /32 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/13452/2026	HIMANSHU SRIVASTAV	SUBODH KUMAR MOHANTY	BELPAHAR /32 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/13455/2026	KIRTAN @ KIRTAN JENA	ARIJEET MISHRA	KOREI /151 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/13456/2026	RABI BANARA	ARIJEET MISHRA	JAJPUR ROAD /134 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/13457/2026	SUDHIR GURU	SITIKANT MISHRA	TARBHA /178 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/13458/2026	JITENDRA BEHERA	ARIJEET MISHRA	KOREI /151 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/13460/2026	SUNIL MALLICK	LAXMIDHAR MAHAPATRA	CUTTACK SADAR /214 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/13462/2026	AJAY KUMAR NAIK	LAXMIDHAR MAHAPATRA	BHARATPUR PS /382 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/13463/2026	SUF SAGAR PANI	SANJIB KUMAR BHANJADEO	BALLIGUDA /25 /2026	
		VS	VS	()	

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35	D-BLAPL/13467/2026	STATE OF ODISHA BARUNA RANA VS	RAMESH CHANDRA MAHARANA VS	// KANTAMAL /123 /2025 ()	
36	D-BLAPL/13473/2026	STATE OF ODISHA SABYASACHI DAS VS	BHABANI SHANKAR DASPARIDA VS	// JALESWAR /385 /2025 ()	
37	D-BLAPL/13474/2026	STATE OF ODISHA JUGUN KUMAR BEERO @ JOGUN NAYAK VS	JYOTIRMAYA SAHOO VS	// ADVA /161 /2025 ()	
38	D-BLAPL/13475/2026	STATE OF ODISHA NARAYAN NAYAK VS	PRANAB KUMAR DAS VS	// CHITRAKONDA /110 /2024 ()	
39	D-BLAPL/13480/2026	STATE OF ODISHA AMIT KUMAR MANDAL VS	BIRAJA PRASAD NANDA VS	// COLLIERY /132 /2026 ()	
40	D-BLAPL/13482/2026	STATE OF ODISHA PRATAP MAHARANA VS	ACHYUTANANDA PATTANAİK VS	// JANKIA P.S. /327 /2025 ()	AOD20240000586C202600129
41	D-BLAPL/13484/2026	STATE OF ODISHA KASI SWAIN VS	ACHYUTANANDA PATTANAİK VS	// TANGI (KHURDA) /172 /2026 ()	AOD20240000586C202600128
42	D-BLAPL/13490/2026	STATE OF ODISHA SHESADEBA PRADHAN VS	SARAT KUMAR JENA VS	// RAMBHA (KHALLİKOTE) /194 /2026 ()	
43	D-BLAPL/13493/2026	STATE OF ODISHA NANU @ SUVENDU PATRA VS	PRAVASH CHANDRA JENA VS	// MANIABANDHA /96 /2025 ()	
44	D-BLAPL/13499/2026	STATE OF ODISHA ARABINDA BAGHA VS	BIJAYA KUMAR RAGADA VS	// BOUDH /184 /2023 ()	
45	D-BLAPL/13500/2026	STATE OF ODISHA GAGAN BIHARI BEHERA VS STATE OF ODISHA	ASISH MISHRA VS	// CHHENDIPADA /161 /2026 () //	

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46	D-BLAPL/13502/2026	SIDDHARTHA SHANKAR SAHOO @ BAPUNI VS STATE OF ODISHA	ASISH MISHRA VS	CHHENDIPADA /161 /2026 () //	
47	D-BLAPL/13503/2026	IRFAN ANSARI VS STATE OF ODISHA	DIBYA RANJAN SINHA VS	SAHID NAGAR P.S. /133 /2026 () //	AOR20250001128C202600001
48	D-BLAPL/13504/2026	PARAS KAR VS STATE OF ODISHA	DIBYA RANJAN SINHA VS	NAYAPALLI P.S. /149 /2026 () //	AOR20250001128C202600002
49	D-BLAPL/13506/2026	PRAMOD KU. MALLICK @ KALIA VS STATE OF ODISHA	DEVASHIS PANDA VS	JAGATSINGPUR /785 /2025 () //	AOR20220001247C202600034
50	D-CMAPL/20704/2026	PARAMANANDA BHADRA VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
51	D-CMAPL/20714/2026	BATESWAR NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
52	D-CMP/20609/2026 CMP/771/2026	BHABANI PRASAD DASH VS PRADIPTA MOHANTY	UMA CHARAN MISHRA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Khordha ) IA/0000001/2026	
53	D-CMP/20610/2026	AZAMINIS MOHAPATRO VS GEETA RANI MISHRA	P. V. BALAKRISHNA VS	// () //	
54	D-CMP/20645/2026	CHINTAMANI JENA VS RENUBALA MOHANTY	SOUMYA MISHRA VS	// () //	
55	D-CMP/20646/2026	DIBYASINGH JENA VS FAKIR PATRA @ JENA	DEEPALI MAHAPATRA VS	// () //	
56	D-CMP/20649/2026	DIBYASINGH JENA VS FAKIR PATRA@JENA	DEEPALI MAHAPATRA VS	// () //	
57	D-CMP/20668/2026	BISWANATH UPADHAYA	SWAYAMBHU MISHRA	//	

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		VS	VS	()	
58	D-CMP/20681/2026	NIRANJAN UPADHAYA MANAS CHANDRA SENA	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
59	D-CMP/20725/2026	AKSHAYA KUMAR SENA DAMODAR NAYAK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
60	D-CMP/20769/2026	KANHEI CHARAN NAYAK SUCHITRA SUBUDHI	NIRANJAN LENKA	//	
		VS	VS	()	
61	D-CMP/20777/2026	JAYASHREE JENA CHAITANYA DEBA LENKA	NIRANJAN LENKA	//	
		VS	VS	()	
62	D-CONTAC/20762/2026	NARENDRA LENKA ABRAR KHAN	RAJESH KUMAR MAHAPATRA	//	
		VS	VS	()	
63	D-CONTAC/20571/2026	CHANCHAL RANA, I.A.S DIBAKAR NAYAK	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202600093
		VS	VS	()	
64	D-CONTAC/20573/2026	ARABINDA KUMAR PADHEE, CHIEF ADMINISTRATIVE OFFICER, LORD SHREE JAGANNATH TEMPLE,PURI JOGENDRANATH MOHANTY	ADV.	//	
		VS	VS	()	
65	D-CONTAC/20580/2026	BISWARAJ PANDA, DFO, CITY FOREST DIVISION, KHURDA RASANANDA BEHERA	SUSHANTA KUMAR MISHRA	//	
		VS	VS	()	
66	D-CONTAC/20581/2026	ABDAAL M.AKTHAR BALKRUSHNA SAHOO	ADV.	//	
		VS	VS	()	
67	D-CONTAC/20582/2026	BIRENDRA KORKARA, DIRECTOR OF SECONDARY EDUCATION ORISSA,BHUBANESWAR KAILASH CHANDRA SAHOO	ADV.	//	
		VS	VS	()	
68	D-CONTAC/20583/2026	BIRENDRA KORKARA, DIRECTOR OF SECONDARY EDUCATION ORISSA,BHUBANESWAR SANJAY KUMAR SAMANTARAY	ADV	//	AOD20240000806C202600012
		VS	VS	()	

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69	D-CONTC/20586/2026	JAY PRAKASH NAYAK,DEPUTY DIRECTOR OF MINES, JAJPUR CIRCLE,JAJPUR GURUDEV JENA VS	ADV. VS	// // 0	
70	D-CONTC/20587/2026	BIRENDRA KORKARA, DIRECTOR OF SECONDARY EDUCATION ORISSA,BHUBANESWAR ANJANA AHIR VS	ADV. VS	// // 0	
71	D-CONTC/20595/2026	ASWATHY S., IAS CHITTARANJAN DALABEHERA VS	ADV. VS	// // 0	
72	D-CONTC/20601/2026	DATTATRAYA BHAUSAHEB SHINDE, IAS ARATA JENA VS	ADV. VS	// // 0	
73	D-CONTC/20625/2026	DEVI PRASAD ACHARYA, TAHASILDAR, DELANGA, PURI ASHOK KUMAR PRADHAN VS	ADV. VS	// // 0	
74	D-CONTC/20626/2026	SIBASIS PARIDA, OAS, TAHASILDAR, JATANI SUNIL KUMAR KHILARI VS	DHANANJAYA DAS VS	// // 0	
75	D-CONTC/20630/2026	BHASKAR JYOTI SARMA, IAS SYLVESA INFOTECH PVT. LTD, BHUBANESWAR VS	JYOTIRMAYA PRASAD BEHERA VS	// // 0	
76	D-CONTC/20632/2026	DR.ARABINDA KUMAR PADHEE, IAS ISWAR SAHU VS	ADV VS	// // 0	AOR20220003697C202600009
77	D-CONTC/20633/2026	RABINARAYAN SAHOO, TAHASILDAR KODALA GOPALA GOUDA VS	ADV VS	// // 0	AOR20220003697C202600010
78	D-CONTC/20635/2026	RABINARAYAN SAHOO, TAHASILDAR KODALA JAGDISH PANIGRAHI VS	ADV VS	// // 0	AOR20220003697C202600011
79	D-CONTC/20636/2026	RABINARAYAN SAHOO, TAHASILDAR KODALA RAGHUNATH DAKUA VS	ADV VS	// // 0	AOR20220003697C202600012
		RABINARAYAN SAHOO, TAHASILDAR KODALA		//	

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80	D-CONTC/20638/2026	BANA BEHARI NAYAK VS PABITRA MOHAN BARIK, DISTRICT EDUCATION OFFICER,KENDRAPARA	ADV VS	// ()	AOD20240000557C202600055
81	D-CONTC/20639/2026	RAJENDRA KUMAR PANDA VS RABINARAYAN SAHOO, TAHASILDAR KODALA	ADV VS	// ()	AOR20220003697C202600013
82	D-CONTC/20667/2026	UTTAM CHARAN BEHERA VS KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK	PRABIN DAS VS	// ()	
83	D-CONTC/20672/2026	DEBENDRA KUMAR SETHY VS KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK	PRABIN DAS VS	// ()	
84	D-CONTC/20673/2026	HRUDANANDA MALLICK VS KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK	PRABIN DAS VS	// ()	
85	D-CONTC/20675/2026	MAHENDRA KUMAR SWAIN VS KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK	PRABIN DAS VS	// ()	
86	D-CONTC/20677/2026	KHIROD CHANDRA DAS VS KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK	PRABIN DAS VS	// ()	
87	D-CONTC/20678/2026	DILLIP KUMAR PATRA VS KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK	PRABIN DAS VS	// ()	
88	D-CONTC/20682/2026	DUSMANTA KISHORE SWAIN VS KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK	PRABIN DAS VS	// ()	
89	D-CONTC/20683/2026	KHAGESWAR DAS VS KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK	PRABIN DAS VS	// ()	
90	D-CONTC/20686/2026	VISHVAJEEVAN PATI VS KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK	PRABIN DAS VS	// ()	
91	D-CONTC/20707/2026	MINA NISHA	ADV.	//	

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		VS	VS	0	
92	D-CONTC/20710/2026	DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR-CUM-DM, CUTTACK	ADV.	//	
		BARUN KUMAR MAJHI	ADV.	//	
		VS	VS	0	
93	D-CONTC/20724/2026	MIHIRA PRASAD MOHANTY, OAS	ADV.	//	
		VIJAY SIRKA	ADV.	//	
		VS	VS	0	
94	D-CONTC/20726/2026	PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) S.S.C, KOLKATA	ADV.	//	
		NARAYAN SWAIN	ADV.	//	
		VS	VS	0	
95	D-CONTC/20730/2026	BIRENDRA KARKARA, DIRECTOR, OF SECONDARY EDUCATION, ODISHA	ADV.	//	
		ALOK KUMAR SAHU	ADV.	//	
		VS	VS	0	
96	D-CONTC/20735/2026	PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) S.S.C, KOLKATA	ADV.	//	
		ASHISH KUMAR SINGH	ADV.	//	
		VS	VS	0	
97	D-CONTC/20737/2026	PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) S.S.C, KOLKATA	ADV.	//	
		SUBRAT MIRDHA	ADV.	//	
		VS	VS	0	
98	D-CONTC/20739/2026	PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) S.S.C, KOLKATA	ADV.	//	
		JHASAKETAN BHUE	ADV.	//	
		VS	VS	0	
99	D-CONTC/20743/2026	PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) S.S.C, KOLKATA	ADV.	//	
		JAGABANDHU DHARUA	ADV.	//	
		VS	VS	0	
100	D-CONTC/20746/2026	PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) S.S.C, KOLKATA	ADV.	//	
		MANOJ KUMAR PALEI	ADV.	//	
		VS	VS	0	
101	D-CONTC/20751/2026	BHASKAR JYOTI SARMA, IAS	ADV.	//	
		NIRMALA NAYAK	ADV.	//	
		VS	VS	0	
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S	ADV.	//	
102	D-CONTC/20753/2026	RAJALAXMI PATI	PRASANTA KUMAR JENA	//	
		VS	VS	0	

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		ANANYA DAS, IAS		//	
103	D-CONTC/20758/2026	JYOTSNARANI DAS	PRASANTA KUMAR JENA	//	
		VS	VS	()	
		MAYURI SURYABANSI VIKAS, COLLECTOR, BALASORE		//	
104	D-CONTC/20775/2026	PURNA CHANDRA BHOL	ABHAYA KUMAR SHARMA	//	
		VS	VS	()	
		AJAY KUMAR PATRA, D.E.O, GANJAM		//	
105	D-CONTC/20781/2026	HIMADRI CHARAN PRADHAN	ADV.	//	
		VS	VS	()	
		NIYATI PATTNAIK, IAS		//	
106	D-CONTC/20791/2026	RAJENDRA NAYAK	ADV.	//	
		VS	VS	()	
		PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) S.S.C, KOLKATA		//	
107	D-CONTC/20792/2026	SHISHIR KUMAR NAIK	ADV.	//	
		VS	VS	()	
		PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) S.S.C, KOLKATA		//	
108	D-CONTC/20793/2026	KIRAN KUMAR SAMAL	ADV.	//	
		VS	VS	()	
		PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) S.S.C, KOLKATA		//	
109	D-CRLA/13374/2026	NATABAR PATRA	NIRANJAN PANDA	KUJANGA /280 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
110	D-CRLA/13375/2026	PRADEEP NAIK @ DHUSA NAIK	RAJANI PRAVA	GANGAPUR (BHANJANAGAR) /214 /2022	AOR20230000772C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
111	D-CRLA/13384/2026	KRUPASINDHU MOHANTA	PUSPAMITRA MOHAPATRA	BALASORE VIGILANCE /34 /2012	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
112	D-CRLA/13424/2026	RAKOTI DHANUNJAYA @ REGATI DHANUNJAY	BIJAYA KUMAR RAGADA	/97 /2019	AOD20220004577C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
113	D-CRLA/13507/2026	SURENDRA HEMBRAM	SATYA NARAYAN MISHRA	//	AOR20220001615C202600064
		VS	VS	()	
		STATE OF ODISHA		//	

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114	D-CRLMC/13376/2026	PAPU @ RASMIRANJAN DAS VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	CHANDANPUR /15 /2014 () //	AOR20220000014C202600021
115	D-CRLMC/13378/2026	JANMAJAY SAHU @ JANMEJAY SAHU VS STATE OF ODISHA	UMAKANTA BARIK VS	JHIRPANI P.S. /60 /2025 () //	
116	D-CRLMC/13392/2026	BABULI @ BIBHUTI BHUSAN BEHERA VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	TIGIRIA /45 /2012 () //	
117	D-CRLMC/13395/2026	RAJKISHORE PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	DHUSURI /53 /2021 () //	
118	D-CRLMC/13396/2026	KALI PRASAD NANDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BAIDYANATHPUR /43 /2026 () //	
119	D-CRLMC/13397/2026	KRUSHNA CHANDRA PARIDA VS STATE OF ODISHA	MANORANJAN MUDULI VS	// () //	AOD20240000388C202600013
120	D-CRLMC/13399/2026	DEBASIS MOHAPATRA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	MAHILA P.S. BUXIBAZAR /78 /2018 () //	AOD20250001071C202600016
121	D-CRLMC/13414/2026	RAJESH SWAIN VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	DEOGARH /521 /2024 () //	
122	D-CRLMC/13415/2026	ASISH BEHERA VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	CHOUDWAR /118 /2024 () //	
123	D-CRLMC/13418/2026 CRLMC/1486/2026	PRAVEER DAS @ BUDUN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	UMERKOTE /212 /2020 A.D.J.,UMERKOTE(Nabarangapur ) TR/0000032/2020	
124	D-CRLMC/13421/2026	MAHESWAR KANDHAPAN VS STATE OF ODISHA	MANORANJAN PADHY VS	KORAPUT TOWN /140 /2022 () //	AOD20220003086C202600055
125	D-CRLMC/13435/2026	AURO PRASAD MISHRA	LALATENDU DAS	CAPITAL P.S. /109 /2015	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/13440/2026	M/S. PRINCE, CUTTACK	SURYAKANTA DASH	/ /0	
		VS	VS	()	
		TINACCA MEDIA PVT. LTD., CHENNAI		//	
127	D-CRLMC/13443/2026	PUSPANJALI DAS ALIAS NAYAK	PARTHA SARATHI DAS	/ /	AOD20240000364C202600127
		VS	VS	()	
		SASMITA NAYAK		//	
128	D-CRLMC/13451/2026	SIBA KHORA	ARIJEET MISHRA	KORAPUT TOWN /137 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/13469/2026	MANORANJAN MOHAPATRA	SANJIB KUMAR BHANJADEO	SAHID NAGAR P.S. /329 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/13476/2026	NILAKANTHA DAS @ BAPUN	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH TOWN /597 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/13486/2026	BENU BHOI @ BENDU BHOI	BIKASH CHANDRA PARIJA	KHARIAR /173 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/13492/2026	DILIP KUMAR BACHHA	BIKASH CHANDRA PARIJA	KHARIAR /174 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/13501/2026	GOKUL KUMBHAR	JUGALA KISHORE PANDA	BARGARH /262 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/13505/2026	KRUSHNA NAIK	Lambodar Achari	/ /	AOR20220001311C202600040
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/13411/2026	LITU @ PADMALOCHAN SATAPATHY	RAKESH BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/13465/2026	RASMITA PANDA	RAGHUNATH DASMOHAPATRA	SARANAKUL /28 /2025	AOR20240000004C202600024
		VS	VS	()	

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137	D-CRLREV/13407/2026	STATE OF ODISHA SANJIB PRADHAN VS RASHMITA PRADHAN	SATYANARAYAN BHARADWAJ VS	// TALCHER TOWN /236 /2017 ()	
138	D-CRLREV/13413/2026	BHANUMATI BEHERA VS STATE OF ODISHA	ANUPAM RATH VS	// CHANDANPUR /70 /2017 ()	
139	D-CRLREV/13459/2026	BISWAJEET DALAI VS LIVINA DALAI	BHASKAR CHANDRA PANDA VS	// MANCHESWAR P.S. /328 /2022 ()	
140	D-CRLREV/13494/2026	KALIA @ KALU CHARAN GOUDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// POLASARA PS /23 /2021 ()	
141	D-CRP/20590/2026	CHANDRA SEKHAR SAMAL VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// // ()	
142	D-EXP/20692/2026	SHAKUNTALA MARINDI VS ADDL. DISTRICT MAGISTRATE, KEONJHAR	NIRANJAN SINGH (1) VS	// // ()	
143	D-FAO/20617/2026	DR. BIBHUTI BHASANA ACHARYA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// // ()	
144	D-FAO/20618/2026	GOPAL KRISHNA BISHOYI VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// // ()	
145	D-FAO/20660/2026	PANKAJA @ PANKAJ KUMAR JENA VS STATE OF ODISHA	SANGRAM JENA VS	// // ()	
146	D-FAO/20698/2026	TAPASWINI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// // ()	
147	D-FAO/20741/2026	MITRALAVA SAMAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // ()	

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148	D-FAO/20765/2026	NARMADA MAHARANA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// () //	
149	D-FAO/20771/2026	SISIR KUMAR JENA VS STATE OF ODIHSA	AUROBINDA SAHOO VS	// () //	AOD20220003080C202600058
150	D-FAO/20773/2026	BIJAYALAXMI SWAIN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// () //	AOD20220003080C202600059
151	D-FAO/20778/2026	MALAYA MANJARI PRADHAN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// () //	AOD20220003080C202600060
152	D-MACA/20627/2026	DIVISIONAL MANAGER, UNITED INSURANCE CO. LTD. VS SOBHAGINI NISHRA	RAJAMESH CHANDRA SAHOO VS	// () //	
153	D-MACA/20640/2026	THE MANAGER LEGAL T.P HUBS, ORIENTAL INSURANCE CO. LTD. VS SANJAYA MUDULI	SACHIN KUMAR NAYAK VS	// () //	AOD20250000656C202600010
154	D-MACA/20715/2026	NARAHARI MUNDA VS ARJUN MUNDA	DEBASISH PATNAIK VS	// () //	
155	D-MACA/20719/2026	SASMITA MOHANTY VS PART LALIT GUPTA	DEBASISH PATNAIK VS	// () //	
156	D-MACA/20722/2026	DIVISIONAL MANAGER, M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD. VS CHANCHALA DEHURY	SUDAN KUMAR VS	// () //	
157	D-MATA/20592/2026	PANKAJ KUMAR DALEI VS SUMITRA NAYAK	RAJIB RATH VS	// () //	
158	D-MATA/20596/2026	ROJALIN KHATUA VS SUSHIL KUMAR KHATUA	PRIYA RANJAN SINGH VS	// () //	
159	D-RPFAM/20605/2026	MANAS RANJAN SATHPATHY @ MANAS SATPATHYRAJKISHORE SWAIN		//	

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		VS	VS	()	
		TISTA PADHEE		//	
160	D-RPFAM/20690/2026	GURUPADA DAS	TAPASWINI SINHA	//	
		VS	VS	()	
		SIMA DAS		//	
161	D-RVWPET/20608/2026	ANUPAMA PADHY	SUDEEPTA KUMAR SINGH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-RVWPET/20750/2026	SAROJ KUMAR SAHOO	SOURAV DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-TRP(C)/20624/2026	GITANJALI MUNDA	RAMDAS ACHARY	//	
		VS	VS	()	
		SATYAJIT MUNDA		//	
164	D-TRP(C)/20629/2026	BANDANA RAY	RAMDAS ACHARY	//	
		VS	VS	()	
		RADHAMADHAB DASH		//	
165	D-TRP(C)/20637/2026	BANDANA RAY	RAMDAS ACHARY	//	
		VS	VS	()	
		RADHAMADHAB DASH		//	
166	D-TRPCRL/13481/2026	HIMANSU SEKHAR ROUT	BIKASH MISHRA	JAJPUR ROAD /57 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-TRPCRL/13491/2026	HIMANSU SEKHAR ROUT	BIKASH MISHRA	JAJPUR TOWN /57 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WA/20615/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000194C202600170
		VS	VS	()	
		PRABHAT RANJAN MOHANTY		//	
169	D-WA/20616/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000172C202600167
		VS	VS	()	
		HARA PRASAD PANDA		//	
170	D-WA/20641/2026	COMMISSIONER CUM SECRETARY OF WOMEN AND CHILD DEVELOPMENT DEPT	CHILD DEVELOPMENT DEPT	//	LOD20240000200C202600157
		VS	VS	()	

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171	D-WA/20642/2026	SRABANA KUMAR DASH COMMISSIONER CUM SECRETARY OF WOMEN AND CHILD DEVELOPMENT DEPT VS STATE OF ODISHA	GOVIND KISHOR	// // 0	LOD20240000172C202600166
172	D-WA/20643/2026	SANTOSH KUMAR GOUDA COMMISSIONER CUM SECRETARY OF HEALTH FAMILY WELFARE DEPT VS STATE OF ODISHA	MACOWISHA	// // 0	LOD20240000200C202600156
173	D-WA/20644/2026	RAGHUNATH BARIK NIBEDITA DASH VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA	// // 0	
174	D-WA/20663/2026	MANI TIRUMALA PROJECTS PVT. LTD., KOLKATA VS STATE OF ODISHA	ANKITA MUKHERJI	// // 0	
175	D-WA/20664/2026	PRABHAT KUMAR MALLIK VS STATE OF ODISHA	ADYASIDHI MISHRA	// // 0	
176	D-WA/20674/2026	Manorama Swain VS Commissioner Land Reforms cum Commissioner settlement and Consolidation Odisha Cuttack	Suryakanta Palai	// // 0	AOR20220004106C202600046
177	D-WA/20706/2026	SANTANU KUMAR SAHOO VS STATE OF ODISHA	ADYASIDHI MISHRA	// // 0	
178	D-WP(C)/20565/2026	Dr. KARUNAKAR KAR VS ANUPAMA MISHRA	RANJAN KUMAR ROUT	// // 0	AOR20230000872C202600038
179	D-WP(C)/20566/2026	RAMESH CHANDRA RANA VS STATE OF ODISHA	NIRANJAN PANDA	// // 0	AOD20260000172C202600015
180	D-WP(C)/20567/2026 WP(C)/14044/2026	RASMITA CHHATRIA VS STATE OF ODISHA	ANUPAM RATH	// // 0	
181	D-WP(C)/20568/2026 WP(C)/14086/2026	BASUDEV BALA VS STATE OF ODISHA	SIBA PRASAD PATI	// // 0	

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182	D-WP(C)/20569/2026 WP(C)/14051/2026	SUNIL KUMAR RAY VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //	
183	D-WP(C)/20570/2026	BAISHNAB PANI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //	
184	D-WP(C)/20572/2026	SUSAMA MISHRA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
185	D-WP(C)/20574/2026 WP(C)/14147/2026	DUMAL PARISHAD ODISHA SAHARANCHAL, BOLANGIR VS STATE OF ODISHA	MOHIT KUMAR MISHRA VS	// 0 //	
186	D-WP(C)/20575/2026	SUKANTA KUMAR DASH VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //	
187	D-WP(C)/20576/2026	TAHIR SHAW VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //	
188	D-WP(C)/20577/2026 WP(C)/14141/2026	M/S.SHIVAJYOTI CONPRO PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	ARSIT KUMAR DASH VS	// 0 //	
189	D-WP(C)/20578/2026	M/S. SHREEJI INFRASTRUCTURE INDIA PVT. LTD., BHOPAL VS STATE OF ODISHA	MOHIT KUMAR MISHRA VS	// 0 //	
190	D-WP(C)/20579/2026 WP(C)/14126/2026	MINATI SAHOO VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //	
191	D-WP(C)/20584/2026 WP(C)/14104/2026	ARJENDU KUMAR BISWAL VS UNION OF INDIA	SUKANTA KUMAR MISHRA VS	// 0 //	
192	D-WP(C)/20585/2026	LAXMIDHAR MOHANTY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
193	D-WP(C)/20588/2026	BIMAL KUMAR SAHU	SITIKANT MISHRA	//	

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	WP(C)/14125/2026	VS STATE OF ODISHA	VS	0 //	
194	D-WP(C)/20589/2026	DEBENDRA PRASAD DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
195	D-WP(C)/20591/2026	SURENDRA KATHUA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //	
196	D-WP(C)/20593/2026	DILLIP KUMAR LENKA VS STATE OF ODISHA	MANA MOHAN PATTANAIK VS	// 0 //	
197	D-WP(C)/20594/2026	CHAKRADHAR DAS VS STATE OF ODISHA	MANA MOHAN PATTANAIK VS	// 0 //	
198	D-WP(C)/20597/2026	SANTANU KUMAR DAS VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //	
199	D-WP(C)/20598/2026	GITANJALI PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
200	D-WP(C)/20600/2026	LAXMI SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
201	D-WP(C)/20602/2026 WP(C)/14099/2026	UMESH CHANDRA SAHOO VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //	
202	D-WP(C)/20603/2026	NARENDRA KUMAR GUPTA VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //	
203	D-WP(C)/20604/2026	KANAKALATA SAHU VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //	
204	D-WP(C)/20606/2026	DEEPAK KUMAR JENA VS	PRADEEP KUMAR DAS VS	// 0	AOR20220003390C202600018

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205	D-WP(C)/20607/2026	STATE OF ODISHA SANTOSH BHOI VS	JAGABANDHU SAHU VS	// // ()	AOR20220001487C202600070
206	D-WP(C)/20611/2026	STATE OF ODISHA RAMESH CHANDRA JENA VS	NIHAL RATH VS	// // ()	
207	D-WP(C)/20612/2026	STATE OF ODISHA SANDHYA JAIN VS	NIRMAL CHANDRA MOHANTY VS	// // ()	
208	D-WP(C)/20613/2026	COLLECTOR, BOLANGIR NARESH KUMAR AGRAWAL VS	SIBA PRASAD PATRA VS	// // ()	
209	D-WP(C)/20614/2026	UTKAL PRADESHIK MARWARI SAMMELAN, KALAHANDI ARABINDA PATRA VS	PRAFULLA CHANDRA ACHARYA VS	// // ()	
210	D-WP(C)/20619/2026	STATE OF ODISHA MANASI LENKA VS	RITURANJAN CHHOTARAY VS	// // ()	AOR20220003344C202600014
211	D-WP(C)/20620/2026	SANJAYA KUMAR LENKA BATAKRUSHNA DAS VS	BINAYA KUMAR MOHANTY VS	// // ()	
212	D-WP(C)/20621/2026	STATE OF ODISHA MANORAMA NAYAK VS	DEBABRATA DAS VS	// // ()	
213	D-WP(C)/20622/2026	STATE OF ODISHA GANESH CHANDRA RANA VS	SMITA RANJAN PATNAIK VS	// // ()	
214	D-WP(C)/20623/2026	STATE OF ODISHA DAMODARA BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()	AOD20220001927C202600072
215	D-WP(C)/20628/2026	STATE OF ODISHA KRUSHNA CHANDRA NIHAL VS	ARJUNA CHARANA BEHERA VS	// // ()	
		STATE OF ODISHA		//	

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216	D-WP(C)/20631/2026	HI TECH EDIFICE PVT LTD VS KINTALI SRIDHAR	AFRAAZ SUHAIL VS KINTALI SRIDHAR	// 0 //	AOD20240000544C202600008
217	D-WP(C)/20634/2026	SUBRAT MOHANTY VS STATE OF ODISHA	NITYANANDA BEHURIA VS STATE OF ODISHA	// 0 //	
218	D-WP(C)/20647/2026	M/S.SUBHALAXMI SWAIN, NAYAPALLI, BHUBANESHWAR VS THE COMMISSIONER, CT AND GST, ODISHA, CUTTACK	WARRANT DWIBEDI VS THE COMMISSIONER, CT AND GST, ODISHA, CUTTACK	// 0 //	
219	D-WP(C)/20648/2026	PRAKASH BEHERA VS STATE OF ODISHA	SANGRAMJIT PANDA VS STATE OF ODISHA	// 0 //	
220	D-WP(C)/20650/2026	NARAYAN CHANDRA DAS VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
221	D-WP(C)/20651/2026	HI TECH EDIFICE PVT LTD VS DEVI PRASSANA MOHANTY	AFRAAZ SUHAIL VS DEVI PRASSANA MOHANTY	// 0 //	AOD20240000544C202600009
222	D-WP(C)/20652/2026	PRADIPTA KUMAR SENAPATI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS STATE OF ODISHA	// 0 //	
223	D-WP(C)/20653/2026	ARATI DAS VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
224	D-WP(C)/20654/2026	SULOCHANA JENA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS STATE OF ODISHA	// 0 //	AOD20220004576C202600046
225	D-WP(C)/20655/2026	DINABANDHU MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
226	D-WP(C)/20656/2026	MANAGEMENT OF HI TECH MEDICAL COLLEGE AND HOSPITAL VS STATE OF ODISHA	ABHISHEK DASH VS STATE OF ODISHA	// 0 //	AOD20240000186C202600033
227	D-WP(C)/20657/2026	HEMANTA KUMAR DAS	SANGRAM JENA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/20658/2026	PRAMOD KUMAR DASH	MITHUN KUMAR PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/20659/2026	RAMAKANTA TRIPATHY	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/20661/2026	MINAKSHI PRADHAN	BIJAY JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/20662/2026	PUSPALATA BHOI	JITENDRA KUMAR DIGAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/20665/2026	KANCHANLATA PARIDA	JITENDRA KUMAR DIGAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/20666/2026	ARATI MADHEI	JITENDRA KUMAR DIGAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/20669/2026	NAROTTAM BEHERA	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600048
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/20670/2026	HRUSIKESH PALAI	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600047
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/20671/2026	SUMITRA BEHERA	SUSANTA KUMAR BARAL	//	AOR20220001297C202600112
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/20676/2026	SUMANTA KUMAR PRADHAN	SANJAY KUMAR PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/20679/2026	PRASANNA KUMAR SAMANTARAY	DIGANTA DAS	//	
		VS	VS	()	

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239	D-WP(C)/20680/2026	THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA GAUTAM KHANDUAL VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	// // 0 //	
240	D-WP(C)/20684/2026	NIRANJAN LENKA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	// 0 //	
241	D-WP(C)/20685/2026	SANJAYA KUMAR BARAL VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //	
242	D-WP(C)/20687/2026	PRASANNA KUMAR SAMANTARAY VS THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA	DIGANTA DAS VS	// 0 //	
243	D-WP(C)/20688/2026	ARUN KUMAR GOUDA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	// 0 //	
244	D-WP(C)/20689/2026	KUNI NAYAK @ NAIK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
245	D-WP(C)/20691/2026	SURESH CHANDRA CHAKRABARTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
246	D-WP(C)/20693/2026	RAHAS BIHARI DEB BIJE NIJA GADA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202600113
247	D-WP(C)/20694/2026	PURNACHANDRA BARAL VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
248	D-WP(C)/20695/2026	SANJOGA JENA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //	AOD20220004576C202600049
249	D-WP(C)/20696/2026	ASHOK KUMAR PAUL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/20697/2026	ABHI NAIK VS THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA	DIGANTA DAS VS	// ()	
251	D-WP(C)/20699/2026	PRAKASH CHANDRA SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// ()	AOD20220004576C202600050
252	D-WP(C)/20700/2026	SANTOSH KUMAR PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
253	D-WP(C)/20701/2026	LAXMI PRADHAN VS STATE OF ODISHA	LAMBODAR ACHARI VS	// ()	AOR20220001311C202600041
254	D-WP(C)/20702/2026	BASANTI DEI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// ()	
255	D-WP(C)/20703/2026	LAXMI BEHERA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	// ()	
256	D-WP(C)/20705/2026	BIJAY KETAN NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
257	D-WP(C)/20708/2026	RAKESH KUMAR SENAPATI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// ()	
258	D-WP(C)/20709/2026	PARSURAM BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// ()	
259	D-WP(C)/20711/2026	PARSURAM GAHIR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
260	D-WP(C)/20712/2026	PRATIVA DAS VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// ()	
261	D-WP(C)/20713/2026	RAJIBA RANJAN DAS	DHANESWAR BEHERA	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/20716/2026	PRASANTA SAHOO	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/20717/2026	LAXMI KANTA MISHRA	SANJIB KUMAR BHANJADEO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/20718/2026	HARISH CHANDRA PANDA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/20720/2026	RITA PRIYADARSINI MOHANTY	SMITA RANJAN PATNAIK	//	
		VS	VS	0	
		THE BOARD OF MANAGEMENT, CUTTACK		//	
266	D-WP(C)/20721/2026	M/S.PREMIER ROCK PRODUCTS PRIVATE LTD, JAJPUR	USATYA SMRUTI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/20723/2026	DIVISIONAL MANAGER, M/S. I.C.I.C.I. LOMBARD MORTGAGE AND INVESTMENT COMPANY LIMITED, CUTTACK	USATYA SMRUTI MOHANTY	//	
		VS	VS	0	
		DURGA PRASAD PATTNAIK		//	
268	D-WP(C)/20727/2026	M/S.PREMIER ROCK PRODUCTS PRIVATE LTD, JAJPUR	USATYA SMRUTI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/20728/2026	MALAY RANJAN NAYAK	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/20729/2026	SIBA DALBEHERA	AUROBINDA SAHOO	//	AOD20220003080C202600057
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/20731/2026	M/S SRI DURGA CONDEV PVT LTD	SIDHANT DWIBEDI	//	AOR20220001213C202600011
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/20732/2026	KRUSHNA CHANDRA BISHI	SUSHANT KUMAR PRADHAN (3)	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/20733/2026	THE REGIONAL PROVIDENT FUND COMMISSIONER-II, BERHAMPUR, GANJAM NRUSINGH CHARAN SAMAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS VS	// // 0 //	AOD20240000586C202600127
274	D-WP(C)/20734/2026	JAGDISH SAGAR VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS VS	// 0 //	
275	D-WP(C)/20736/2026	CHAKRADHAR DASH VS THE REGIONAL PROVIDENT FUND COMMISSIONER-II, BERHAMPUR, GANJAM	SUSHANT KUMAR PRADHAN (3) VS VS	// 0 //	
276	D-WP(C)/20738/2026	CHANDAN KISHORE MATI VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS VS	// 0 //	
277	D-WP(C)/20740/2026	BHAGBAT PRASAD PATTAJOSHI VS STATE OF ODISHA	ANIMESH MOHANTY VS VS	// 0 //	
278	D-WP(C)/20742/2026	SUSAMA PATEL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS VS	// 0 //	
279	D-WP(C)/20744/2026	RABINDRA KUMAR PANIGRAHI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS VS	// 0 //	
280	D-WP(C)/20745/2026	MANMATH BHUYAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS VS	// 0 //	AOD20240000242C202600103
281	D-WP(C)/20747/2026	LAXMAN KAND VS STATE OF ODISHA	KALPATARU KHUNTIA VS VS	// 0 //	
282	D-WP(C)/20748/2026	ANAND KUMAR SAMAL VS GOVT OF ODISHA	SUJATA JENA VS VS	// 0 //	
283	D-WP(C)/20749/2026	T. SANJAY PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS VS	// 0 //	

**ORISSA HIGH COURT****FILING REPORT AS ON :05/05/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
284	D-WP(C)/20752/2026	GOKULANANDA PATRO VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //	
285	D-WP(C)/20754/2026	DR.SEKANDORA SARADA VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //	
286	D-WP(C)/20755/2026	SAROJ KUMAR NAYAK VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	// 0 //	
287	D-WP(C)/20756/2026	DR.RABINDRA BEHERA VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //	
288	D-WP(C)/20757/2026	BANSIDHAR GOUDA VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //	
289	D-WP(C)/20759/2026	TRILOCHAN PANI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
290	D-WP(C)/20760/2026	ANTARYAMI MEHER VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
291	D-WP(C)/20761/2026	DR.P.SUNAMA PATRO VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //	
292	D-WP(C)/20763/2026	SANJEEV KUMAR SINGH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
293	D-WP(C)/20764/2026	KALIA PRADHAN VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
294	D-WP(C)/20766/2026	BHARAT KUMAR BAG @ BHARAT BAG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
295	D-WP(C)/20767/2026	BATAKRUSHNA SARANGI	PRAFULLA KUMAR MOHAPATRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/20768/2026	SIDHESWAR SAHOO	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/20770/2026	NANA SOREN	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600075
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/20772/2026	CHUDAMANI BAG	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/20774/2026	ABHIRAM NAYAK	BIBHU PRASAD DAS	//	AOD20240000539C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/20776/2026	TAMAL GOUDA	SOMA PATNAIK	//	AOD20260000117C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/20779/2026	AKHILA CHANDRA PATEL	BHABARANJAN KAR	//	
		VS	VS	()	
		GOVT.OF ORISSA		//	
302	D-WP(C)/20780/2026	PITAMBAR BHADRA	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/20782/2026	DIPAK KUMAR NATH @ DEEPAK KUMAR NATH	SOURAV DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/20783/2026	PRAVAKAR BARIK	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/20784/2026	RABINDRANATH PARIDA	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/20785/2026	BIPIN BIHARI PARIDA	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/20786/2026	STATE OF ODISHA SUBAS CHANDRA DAS VS UNION OF INDIA	DEBIPRASAD MOHANTY VS	// // ()	AOD20250000159C202600004
308	D-WP(C)/20787/2026	ANIRUDDHA DAS VS STATE OF ODISHA	DEBA PRASAD MISHRA VS	// // ()	AOD20240000116C202600011
309	D-WP(C)/20788/2026	KARUNAKAR MAHAPATRA VS STATE OF ODISHA	SOMA PATNAIK VS	// // ()	AOD20260000117C202600016
310	D-WP(C)/20789/2026	NARAYAN SWAIN VS STATE OF ODISHA	SOMA PATNAIK VS	// // ()	AOD20260000117C202600018
311	D-WP(C)/20790/2026	M/S PRABHUKRUPA ESTATES AND PROPERTIES, PURRANAYA SAHOO VS THE DEPUTY DIRECTOR, DIRECTORATE GENERAL OF GOODS AND SERVICE TAX INTELLIGENCE, ROURKELA	VS	// // ()	
312	D-ABLAPL/13379/2026	SANJEEB KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 // ()	
313	D-ABLAPL/13381/2026	MANMOHAN JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 // ()	
314	D-ABLAPL/13385/2026	SANJAY KUMAR TUDU VS STATE OF ODISHA	AMITAV TRIPATHY VS	TALCHER TOWN /506 /2026 // ()	
315	D-ABLAPL/13386/2026	MANTU @ CHITARANJAN SAMANTARAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /5 /2016 // ()	
316	D-ABLAPL/13387/2026	BIKRAM KESHARI ROUSTRAY @ BALIM ROUSTRAY VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /60 /2026 // ()	
317	D-ABLAPL/13389/2026	PRAKASH KUMAR NAYAK VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	NANDIPADA /145 /2026 // ()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/13390/2026	GIRIJA SHANKAR SAHOO @ SAHU @ TITU SAHOO VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	JODA /153 /2026 () //	AOR20220001662C202600033
319	D-ABLAPL/13394/2026	SAMBIT RAY VS STATE OF ODISHA	DEVASHIS PANDA VS	MARKAT NAGAR /57 /2026 () //	
320	D-ABLAPL/13400/2026	CHANDAN BARIK VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BHADRAK RURAL /191 /2026 () //	AOD20250001071C202600017
321	D-ABLAPL/13402/2026	DUSASAN BEHERA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	RAMACHANDI /23 /2026 () //	
322	D-ABLAPL/13403/2026	PRIYARANJAN PADHI VS STATE OF ODISHA	DEBASNAN DAS VS	NIALI /317 /2026 () //	
323	D-ABLAPL/13405/2026	MANAS BAGHAR VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	JUDUM /70 /2024 () //	
324	D-ABLAPL/13410/2026	NIBASA @ DAMBARUDHAR ROUT VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	JAGATPUR /263 /2026 () //	
325	D-ABLAPL/13416/2026	SANI GURLLA @ SONY GURLA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /447 /2024 () //	
326	D-ABLAPL/13417/2026	BIBEK SAMAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHOUDWAR /676 /2025 () //	
327	D-ABLAPL/13420/2026	RUDRA SAHU @ ROUDRA SAHU VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// () //	AOD20240000069C202600014
328	D-ABLAPL/13422/2026	GHANASHYAM MAJHI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	SINAPALI /110 /2026 () //	AOR20220001303C202600024
329	D-ABLAPL/13423/2026	JAGA SWAIN	BIBHU PRASAD CHHUALSINGH	DELANGA /120 /2026	



**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/13444/2026	STATE OF ODISHA KAPIL MUNI PANDEY @ KAPILMUNI PANDEY VS	PABITRA KUMAR NAYAK VS	// BIRMITRAPUR /115 /2026 ()	
342	D-ABLAPL/13447/2026	STATE OF ODISHA KAPIL MUNI PANDEY @ KAPILMUNI PANDEY VS	PABITRA KUMAR NAYAK VS	// BIRMITRAPUR /116 /2026 ()	
343	D-ABLAPL/13449/2026	STATE OF ODISHA MADHUSUDAN BHIMIDI VS	ARIJEET MISHRA VS	// JEYPORE SADAR /91 /2026 ()	
344	D-ABLAPL/13450/2026	STATE OF ODISHA LALBAHADUR SWAIN VS	JNYANANANDA PANDA VS	// BALIAPANDA /105 /2026 ()	
345	D-ABLAPL/13453/2026	STATE OF ODISHA ASHOK NAIK VS	ARIJEET MISHRA VS	// INDUASTRIAL,NISA /139 /2026 ()	
346	D-ABLAPL/13454/2026	STATE OF ODISHA ELINA SAHOO VS	BIJAYA KUMAR SAHOO VS	// ODAGAON /334 /2025 ()	
347	D-ABLAPL/13461/2026	STATE OF ODISHA HIRENDRA KUMAR DAS @ HIRENDRA DAS @ DHIRENDRA KUMAR PAL VS	INDRANIL KUMAR PAL VS	// MAHILA P.S.(BBSR) /119 /2026 ()	
348	D-ABLAPL/13464/2026	STATE OF ODISHA DEBABRATA CHAKRA @ DEBADATTA CHAKRA VS	LALITENDU BHUYAN VS	// RAMACHANDRAPUR /129 /2026 ()	
349	D-ABLAPL/13466/2026	STATE OF ODISHA LIPUNA SAMANTARAY @ BIPINI VS	ANIL KUMAR DALAI VS	// DELANGA /120 /2026 ()	
350	D-ABLAPL/13468/2026	STATE OF ODISHA PRAKASH CHANDRA MOHARANA VS	SUJIT KUMAR SAHU VS	// / /0 ()	
351	D-ABLAPL/13470/2026	STATE OF ODISHA GANGA @ GANGADHAR GOUDA VS	SWAGAT KUMAR SAHU VS	// ASKA /71 /2016 ()	AOR20220004593C202600022
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/05/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
352	D-ABLAPL/13471/2026	TULARAM MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KODINGA /50 /2026 () //	
353	D-ABLAPL/13472/2026	G. RAMESH PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /99 /2026 () //	
354	D-ABLAPL/13477/2026	NAMITA DAS VS STATE OF ODISHA	BIKASH KARNA VS	SUBALAYA /25 /2026 () //	
355	D-ABLAPL/13478/2026	GITANJALI PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /506 /2026 () //	
356	D-ABLAPL/13479/2026	ASISH KUMAR SAHU VS STATE OF ODISHA	KURESH PRASAD DASH VS	JAGANNATHA PRASAD /152 /2026 () //	AOR20220001390C202600022
357	D-ABLAPL/13483/2026	RAJARAM MUKHI VS STATE OF ODISHA	DEBASISH PATNAIK VS	MANGALA BAG /148 /2026 () //	
358	D-ABLAPL/13485/2026	ALOK RANJAN HOTA VS STATE OF ODISHA	RAJJEET ROY VS	BINIKA /111 /2026 () //	AOR20220001462C202600050
359	D-ABLAPL/13487/2026	SANJAYA @ SANJIB SAHU @ SANJEEB SAHOO VS STATE OF ODISHA	RAJJEET ROY VS	DEOGAON /88 /2026 () //	AOR20220001462C202600049
360	D-ABLAPL/13488/2026	AMINA BISOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /283 /2026 () //	
361	D-ABLAPL/13489/2026	SOUMYA RANJAN ROUT VS STATE OF ODISHA	PRATIK NAYAK VS	/ /0 () //	
362	D-ABLAPL/13495/2026	SUJIT KUMAR NAYAK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BALIANTA P.S. /200 /2026 () //	
363	D-ABLAPL/13496/2026	SAHADEV BEHERA @ SAHADEBA	SWETAPADMA ROUT	ERASAMA /155 /2026	

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
364	D-ABLAPL/13497/2026	VS STATE OF ODISHA CHAITANYA BEHERA @ BULU	VS JYOTIRMAYA SAHOO	() // BEGUNIA P.S. /178 /2026	
365	D-ABLAPL/13498/2026	VS STATE OF ODISHA CHINMAYA KUMAR MISHRA	VS ABHAS MOHANTY	() // CHANDAKA P.S. /122 /2009	
		VS STATE OF ODISHA	VS	() //	

# ORISSA HIGH COURT

MISC CASES FILED on :05/05/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRA/98/1998 CRA/98/1998	DAITARI ROUT MP	M/S.N.P. PATNAIK B.C. SWAIN	3/2026
2	D-ITA/20443/2026 ITA/ /	ACIT DCIT CENTRAL CIRCLE,SAMBALPUR MP	SUBASH CHANDRA MOHANTY,SR.S.C	13/2026
3	D-ITA/20444/2026 ITA/ /	ACIT DCIT CENTRAL CIRCLE, SAMBALPUR MP	SUBASH CHANDRA MOHANTY,SR.S.C	14/2026
4	D-CRLMP/7097/2026 CRLMP/387/2026	RAJENDRA PRATAP SINGHDEO MP	BISWAJIT NAYAK	125/2026
5	D-JCRLA/18063/2025 JCRLA/95/2025	SAGAR SAHOO MP	ADV.	127/2026
6	D-CMAPL/20704/2026 CMAPL/ /	PARAMANANDA BHADRA MP	SANGRAM JENA	129/2026
7	D-CMAPL/20714/2026 CMAPL/ /	BATESWAR NAYAK MP	SANGRAM JENA	130/2026
8	D-LAA/40742/2025 LAA/66/2026	DEPUTY CHIEF ENGINEER(CONSTRUCTION) MP	BIJAYA KUMAR SAHOO, B.B.MOHAPATRA, S.K.PATANAIAK	160/2026
9	D-LAA/40742/2025 LAA/66/2026	DEPUTY CHIEF ENGINEER(CONSTRUCTION) MP	BIJAYA KUMAR SAHOO, B.B.MOHAPATRA, S.K.PATANAIAK	161/2026
10	D-TRP(C)/18904/2026 TRP(C)/143/2026	SUBHASH SAO MP	LAXMI SHARMA	161/2026
11	D-TRP(C)/20624/2026 TRP(C)/ /	GITANJALI MUNDA MP	RAMDAS ACHARY	162/2026
12	D-TRP(C)/20629/2026 TRP(C)/ /	BANDANA RAY MP	RAMDAS ACHARY	163/2026
13	D-TRP(C)/20637/2026 TRP(C)/ /	BANDANA RAY MP	RAMDAS ACHARY	164/2026
14	D-RPFAM/20690/2026 RPFAM/ /	GURUPADA DAS MP	TAPASWINI SINHA	198/2026
15	D-RVWPET/20608/2026 RVWPET/ /	ANUPAMA PADHY MP	SUDEEPTA KUMAR SINGH	232/2026
16	D-RVWPET/20750/2026 RVWPET/ /	SAROJ KUMAR SAHOO MP	SOURAV DAS	233/2026
17	D-MATA/20592/2026 MATA/ /	PANKAJ KUMAR DALEI MP	RAJIB RATH	283/2026
18	D-MATA/20592/2026 MATA/ /	PANKAJ KUMAR DALEI MP	RAJIB RATH	284/2026
19	D-MATA/4655/2026 MATA/ /	SANTOSH KUMAR PATTNAIK MP	BHASKAR CHANDRA PANDA	285/2026
20	D-BLAPL/8469/2026 BLAPL/2832/2026	BIKI BHOI MP		310/2026
21	D-BLAPL/7736/2026 BLAPL/2565/2026	BELARSINGH BAG MP		311/2026
22	D-BLAPL/8065/2026 BLAPL/2656/2026	SAROJ KUMAR NAYAK MP		312/2026
23	D-BLAPL/10100/2026 BLAPL/3416/2026	DR. BHABANI SHANKAR DASH MP	AMULYA RATNA PANDA	313/2026
24	D-BLAPL/7471/2026 BLAPL/2477/2026	LIKESWAR MALLICK MP		314/2026
25	D-CONTC/12638/2026 CONTC/1914/2026	MANORANJAN DAS MP	BIJAYA KUMAR SAHOO , B.B.MOHAPATRA, S.K.PATANAIAK	329/2026
26	D-CONTC/34375/2025	HIMANSHU SEKHAR DEO	GOPAL KRUSHNA MOHANTY, S. MAHAPATRA, K. RAJ	

	CONTC/4082/2025	MP		330/2026
27	D-CRLREV/13407/2026 CRLREV/ /	SANJIB PRADHAN MP	SATYANARAYAN BHARADWAJ	567/2026
28	D-CRLREV/13407/2026 CRLREV/ /	SANJIB PRADHAN MP	SATYANARAYAN BHARADWAJ	568/2026
29	D-CRLREV/13413/2026 CRLREV/ /	BHANUMATI BEHERA MP	ANUPAM RATH	569/2026
30	D-CRLREV/13413/2026 CRLREV/ /	BHANUMATI BEHERA MP	ANUPAM RATH	570/2026
31	D-CRLREV/13459/2026 CRLREV/ /	BISWAJEET DALAI MP	BHASKAR CHANDRA PANDA	571/2026
32	D-CRLREV/13494/2026 CRLREV/ /	KALIA @ KALU CHARAN GOUDA MP	SANJIB KUMAR BHANJADEO	572/2026
33	D-ABLAPL/16949/2017 ABLAPL/16949/2017	KANHU CHARAN PATRA MP		721/2026
34	D-ABLAPL/13390/2026 ABLAPL/ /	GIRIJA SHANKAR SAHOO @ SAHU @ TITUS SAHOO MP	KUMAR MAHANTA	722/2026
35	D-ABLAPL/34698/2024 ABLAPL/13115/2024	SANJAY PARIDA MP		723/2026
36	D-ABLAPL/17441/2025 ABLAPL/6828/2025	RANJIT DAS MP		724/2026
37	D-ABLAPL/1918/2026 ABLAPL/833/2026	SURYA MALIK @ SURYANARAYAN MALLIK MP		725/2026
38	D-ABLAPL/7032/2026 ABLAPL/3042/2026	GANESH CHANDRA ROUT MP	AKSHAYA KUMAR SAHOO	726/2026
39	D-ABLAPL/7180/2026 ABLAPL/3098/2026	SHIBASIS SMRUTI RANJAN MOHAPATRA MP	BIJAYA KUMAR RAGADA	727/2026
40	D-ABLAPL/7187/2026 ABLAPL/3099/2026	SANDHYA SATPATHY MP		728/2026
41	D-ABLAPL/7188/2026 ABLAPL/3101/2026	SIBASHIS JYOTIRANJAN MOHAPATRA MP		729/2026
42	D-ABLAPL/7047/2026 ABLAPL/3001/2026	SANTOS JENA @ SANTOSH JENA MP		730/2026
43	D-ABLAPL/4193/2026 ABLAPL/1878/2026	RAJAT JENA MP		731/2026
44	D-ABLAPL/5326/2026 ABLAPL/2529/2026	BIKASH KUMAR PRADHAN MP		732/2026
45	D-FAO/20617/2026 FAO/ /	DR. BIBHUTI BHASANA ACHARYA MP	JYOTI RANJAN KHUNTIA	746/2026
46	D-FAO/20618/2026 FAO/ /	GOPAL KRISHNA BISHOYI MP	JYOTI RANJAN KHUNTIA	747/2026
47	D-FAO/224/2019 FAO/224/2019	BATESWAR NAYAK MP		748/2026
48	D-RSA/20555/2026 RSA/225/2026	MAHENDRA KUMAR MOHANTY MP	SOUMYA MISHRA	749/2026
49	D-FAO/20660/2026 FAO/ /	PANKAJA @ PANKAJ KUMAR JENA MP	SANGRAM JENA	749/2026
50	D-RSA/43913/2025 RSA/583/2025	PRAFULLA KUMAR SAHOO MP	MAMATA MISHRA	750/2026
51	D-FAO/236/2018 FAO/236/2018	SHANTI PRIYA HOTA MP	KUNAL KUMAR SWAIN	750/2026
52	D-FAO/236/2018 FAO/236/2018	SHANTI PRIYA HOTA MP		751/2026
53	D-RSA/43916/2025 RSA/589/2025	PHOOL SINGH MP	MAMATA MISHRA	751/2026
54	D-RSA/103/2021 RSA/103/2021	PARSURAM PADHI MP	DEBA KUMAR RATH	752/2026
55	D-FAO/20698/2026 FAO/ /	TAPASWINI NAYAK MP	SUBHADUTTA ROURTRAY	752/2026
56	D-RSA/274/2004 RSA/274/2004	KARUNAKA SAW MP	M/S.G.SATPATHY	753/2026
57	D-FAO/20741/2026 FAO/ /	MITRALAVA SAMAL MP	LAXMIKANTA MOHANTY	753/2026

58	D-RSA/3080/2026 RSA/ /	KRUSHNA MAJHI @ KRUSHNA CHANDRA	ANIL KUMAR NATH MP	754/2026
59	D-FAO/55/2021 FAO/55/2021	PANKAJ KUMAR NAYAK MP		754/2026
60	D-FAO/20765/2026 FAO/ /	NARMADA MAHARANA MP	SURENDRA KUMAR SAHOO	755/2026
61	D-CMP/20438/2026 CMP/772/2026	BASANTI KAR MP	MANAS RANJAN BAUG	884/2026
62	D-CMP/20609/2026 CMP/771/2026	BHABANI PRASAD DASH MP	UMA CHARAN MISHRA	885/2026
63	D-CMP/20610/2026 CMP/ /	AZAMINIS MOHAPATRO MP	P. V. BALAKRISHNA	886/2026
64	D-CMP/20645/2026 CMP/ /	CHINTAMANI JENA MP	SOUMYA MISHRA	887/2026
65	D-CMP/20646/2026 CMP/ /	DIBYASINGH JENA MP	DEEPALI MAHAPATRA	888/2026
66	D-CMP/20649/2026 CMP/ /	DIBYASINGH JENA MP	DEEPALI MAHAPATRA	889/2026
67	D-CMP/20668/2026 CMP/ /	BISWANATH UPADHAYA MP	SWAYAMBHU MISHRA	890/2026
68	D-CMP/41249/2025 CMP/1624/2025	ABDUL JABAR @ ZABAR MP	UPENDRA KUMAR SAMAL	891/2026
69	D-CMP/20769/2026 CMP/ /	SUCHITRA SUBUDHI MP	NIRANJAN LENKA	892/2026
70	D-CMP/20777/2026 CMP/ /	CHAITANYA DEBA LENKA MP	NIRANJAN LENKA	893/2026
71	D-MACA/12147/2026 MACA/ /	B.M., NATIONAL INSURANCE CO.LTD., KOLKATA	PRASANTA KUMAR MAHALI MP	1074/2026
72	D-MACA/20355/2026 MACA/ /	M/S. RELIANCE GENERAL INSURANCE COMPANY LTD., BHUBANESWAR	MP	1075/2026
73	D-MACA/20627/2026 MACA/ /	DIVISIONAL MANAGER, UNITED INSURANCE CO. LTD.	RAMESH CHANDRA SAHOO MP	1076/2026
74	D-MACA/20627/2026 MACA/ /	DIVISIONAL MANAGER, UNITED INSURANCE CO. LTD.	RAMESH CHANDRA SAHOO MP	1077/2026
75	D-MACA/4592/2026 MACA/127/2026	SUNITA KUA MP	DEBASISH PATNAIK	1078/2026
76	D-MACA/20715/2026 MACA/ /	NARAHARI MUNDA MP	DEBASISH PATNAIK	1079/2026
77	D-MACA/20719/2026 MACA/ /	SASMITA MOHANTY MP	DEBASISH PATNAIK	1080/2026
78	D-MACA/52827/2025 MACA/426/2026	PAULINA MINZ MP	ARPIT SARANGI	1081/2026
79	D-MACA/20722/2026 MACA/ /	DIVISIONAL MANAGER, M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD.	MP	1082/2026
80	D-MACA/651/2026 MACA/424/2026	ASHOK KUMAR HO MP	KAPILA CHARAN NAYAK	1083/2026
81	D-CRLMC/13378/2026 CRLMC/ /	JANMAJAY SAHU @ JANMEJAY SAHU MP	UMAKANTA BARIK	1201/2026
82	D-CRLMC/13395/2026 CRLMC/ /	RAJKISHORE PARIDA MP	AMITAV TRIPATHY	1202/2026
83	D-CRLMC/13415/2026 CRLMC/ /	ASISH BEHERA MP	PRADEEP KUMAR PARIDA	1203/2026
84	D-CRLMC/13397/2026 CRLMC/ /	KRUSHNA CHANDRA PARIDA MP	MANORANJAN MUDULI	1204/2026
85	D-CRLMC/13435/2026 CRLMC/ /	AURO PRASAD MISHRA MP	LALATENDU DAS	1205/2026
86	D-CRLMC/12035/2026 CRLMC/ /	AKSHAY KUMAR NAYAK MP	KARUNAKAR GAYA	1206/2026
87	D-CRLMC/9607/2026 CRLMC/1381/2026	BISMAY KUMAR SAMAL MP	PRASHANTA KUMAR NAYAK	1207/2026
88	D-CRLMC/13399/2026 CRLMC/ /	DEBASIS MOHAPATRA MP	BIBHU PRASAD MOHANTY	1208/2026
89	D-CRLMC/13469/2026	MANORANJAN MOHAPATRA	SANJIB KUMAR BHANJADEO	

	CRLMC/ /	MP		1209/2026
90	D-CRLMC/13476/2026	NILAKANTHA DAS @ BAPUN	DHIRENDRA KUMAR MOHAPATRA	
	CRLMC/ /	MP		1210/2026
91	D-CRLMC/39507/2025	MADHAB DIGAL		
	CRLMC/5502/2025	MP		1211/2026
92	D-CRLMC/1148/2026	GENDLAL BIHONE		
	CRLMC/227/2026	MP		1212/2026
93	D-CRLA/13374/2026	NATABAR PATRA	NIRANJAN PANDA	
	CRLA/ /	MP		1214/2026
94	D-CRLA/13374/2026	NATABAR PATRA	NIRANJAN PANDA	
	CRLA/ /	MP		1215/2026
95	D-CRLA/13384/2026	KRUPASINDHU MOHANTA	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		1216/2026
96	D-CRLA/13384/2026	KRUPASINDHU MOHANTA	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		1217/2026
97	D-CRLA/13375/2026	PRADEEP NAIK @ DHUSA NAIK	RAJANI PRAVA	
	CRLA/ /	MP		1218/2026
98	D-CRLA/678/2017	BUNU@YUDHISTIR BEHERA	M/S.P.R.SINGH, CHITTA RANJAN PATTNAIK, S.CH.PADHI, R.DAS, K.M	
	CRLA/678/2017	MP		1219/2026
99	D-CRLA/4731/2026	CHANDRASEKHAR SAHOO	PRASHANTA KU. NAYAK	
	CRLA/202/2026	MP		1220/2026
100	D-CRLA/21810/2025	PITAMBAR MOHAPATRA	DURGA PRASAD PRADHAN	
	CRLA/1216/2025	MP		1221/2026
101	D-CRLA/38218/2024	BHIMA MAJHI	GAJENDRA NATH ROUT	
	CRLA/36/2025	MP		1222/2026
102	D-CRLA/13424/2026	RAKOTI DHANUNJAYA @ REGATI DHANUNJAYA	BUNAYA KUMAR RAGADA	
	CRLA/ /	MP		1223/2026
103	D-CRLA/13424/2026	RAKOTI DHANUNJAYA @ REGATI DHANUNJAYA	BUNAYA KUMAR RAGADA	
	CRLA/ /	MP		1224/2026
104	D-CRLA/209/2025	OLA@BAPI BHOI	BISWAJIT NAYAK	
	CRLA/124/2025	MP		1225/2026
105	D-CRLA/11662/2026	GIRIJA SHANKAR SABAT@KOKO SABAT LALATENDU SAMANTARAY		
	CRLA/384/2026	MP		1226/2026
106	D-WA/20441/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		1689/2026
107	D-WA/20441/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		1690/2026
108	D-WA/20442/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		1691/2026
109	D-WA/20442/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		1692/2026
110	D-WA/20644/2026	NIBEDITA DASH	KISHORE CHANDRA RAJGURU MOHAPATRA	
	WA/ /	MP		1693/2026
111	D-WA/20663/2026	MANI TIRUMALA PROJECTS PVT. LTD., KONKATA	MUKHERJI	
	WA/ /	MP		1694/2026
112	D-WA/20663/2026	MANI TIRUMALA PROJECTS PVT. LTD., KONKATA	MUKHERJI	
	WA/ /	MP		1695/2026
113	D-WA/20615/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1696/2026
114	D-WA/20615/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1697/2026
115	D-WP(C)/17819/2026	RAMACHANDRA BIHARI	BAMADEV BARAL	
	WP(C)/13042/2026	MP		8602/2026
116	D-WP(C)/16406/2026	NIRANJAN DAS		
	WP(C)/11727/2026	MP		8603/2026
117	D-WP(C)/20572/2026	SUSAMA MISHRA	DR.PURUSOTTAM CHULI	
	WP(C)/ /	MP		8604/2026
118	D-WP(C)/17239/2026	BANSIDHAR MALIK	JYOTIRMAYA SAHOO	
	WP(C)/12834/2026	MP		8605/2026
119	D-WP(C)/20574/2026	DUMAL PARISHAD ODISHA SAHARANCHIKISHORE KUMAR MISHRA		
	WP(C)/14147/2026	MP		8606/2026
120	D-WP(C)/20566/2026	RAMESH CHANDRA RANA	NIRANJAN PANDA	
	WP(C)/ /	MP		8607/2026

121	D-WP(C)/20575/2026 WP(C)/ /	SUKANTA KUMAR DASH MP	SANGRAM KUMAR SINGH	8608/2026
122	D-WP(C)/6052/2026 WP(C)/12897/2026	DURJYODHAN SABAR MP		8609/2026
123	D-WP(C)/20576/2026 WP(C)/ /	TAHIR SHAW MP	SANGRAM KUMAR SINGH	8610/2026
124	D-WP(C)/20578/2026 WP(C)/ /	M/S. SHREEJI INFRASTRUCTURE INDIA PRIVATE LIMITED MP	AMITABH BHOOPAL MADHYA PRADESH	8611/2026
125	D-WP(C)/20579/2026 WP(C)/14126/2026	MINATI SAHOO MP	KABIRAJ PRADHAN	8612/2026
126	D-WP(C)/50469/2025 WP(C)/35898/2025	ANURADHA PARIDA MP	BIKRAM PRATAP DAS	8613/2026
127	D-WP(C)/25132/2024 WP(C)/14982/2024	JAGAT BALLAV PANI MP		8614/2026
128	D-WP(C)/17465/2026 WP(C)/12367/2026	LIPI PARHI MP	UMESH CHANDRA MOHANTY	8615/2026
129	D-WP(C)/20584/2026 WP(C)/14104/2026	ARJENDU KUMAR BISWAL MP	SUKANTA KUMAR MISHRA	8617/2026
130	D-WP(C)/14302/2026 WP(C)/10590/2026	ARUNA BARIK MP	SOUMYA MISHRA	8618/2026
131	D-WP(C)/20588/2026 WP(C)/14125/2026	BIMAL KUMAR SAHU MP	SITIKANT MISHRA	8619/2026
132	D-WP(C)/10488/2026 WP(C)/8045/2026	NEELAKANTHA RATH MP		8620/2026
133	D-WP(C)/52188/2025 WP(C)/36249/2025	DR. NURUL AMIN MP	GAUTAM MUKHERJI	8621/2026
134	D-WP(C)/8628/2026 WP(C)/6368/2026	SUNITA MAHAKUD MP	SATYAJIT MOHAPATRA (2)	8622/2026
135	D-WP(C)/3364/2026 WP(C)/2838/2026	KAILASH CHANDRA BEHERA MP	SAMIR KUMAR MISHRA	8623/2026
136	D-WP(C)/20602/2026 WP(C)/14099/2026	UMESH CHANDRA SAHOO MP	AGASTI KANUNGO	8624/2026
137	D-WP(C)/12779/2026 WP(C)/9990/2026	AMIYA PRASAD MOHANTY MP	S.S.MOHAPATRA,S.SAHOO	8625/2026
138	D-WP(C)/10372/2026 WP(C)/7860/2026	SUDIPTA CHAND MP	GOPAL PRASAD JENA	8626/2026
139	D-WP(C)/24226/2017 WP(C)/24226/2017	ARAT JENA MP	M/S.SURYA NARAYAN SATPATHY	8627/2026
140	D-WP(C)/39493/2024 WP(C)/23277/2024	KARTIK CHANDRA DAS MP	SUBHADUTTA ROURAY	8628/2026
141	D-WP(C)/16729/2025 WP(C)/11140/2025	SWAYAM SHREE PADMAPUR MISSION SHREYAS MP	PRASAD KUMAR MISHRA BLOCK LEVEL FEDERATION, RAYAGADA	8629/2026
142	D-WP(C)/17158/2025 WP(C)/12115/2025	ANANTAPUR GRAM PANCHAYAT LEVEL PRASION MP	PRASION KUMAR FEDERATION, SUBIA KULIT	8630/2026
143	D-WP(C)/14306/2026 WP(C)/12708/2026	SAKUNTALA SAMANTARA MP	GYANA RANJAN MAHAPATRA	8631/2026
144	D-WP(C)/20606/2026 WP(C)/ /	DEEPAK KUMAR JENA MP	PRADEEP KUMAR DAS	8632/2026
145	D-WP(C)/20613/2026 WP(C)/ /	NARESH KUMAR AGRAWAL MP	SIBA PRASAD PATRA	8633/2026
146	D-WP(C)/20619/2026 WP(C)/ /	MANASI LENKA MP	RITURANJAN CHHOTARAY	8634/2026
147	D-WP(C)/21226/2025 WP(C)/16487/2025	ASHOK KUMAR PANDA MP	DILLIP KUMAR MOHAPATRA	8635/2026
148	D-WP(C)/7213/2018 WP(C)/7213/2018	AMRESH KUMAR PATEL MP	MR.SANGRAM JENA, KUNAL KUMAR SWAIN, K.SWAIN, J.R.KHUNTI	8636/2026
149	D-WP(C)/11516/2026 WP(C)/10481/2026	DIPAK RANJAN BEURA MP		8637/2026
150	D-WP(C)/11903/2026 WP(C)/9663/2026	JYOTI PRAKASH LENKA MP		8638/2026
151	D-WP(C)/11905/2026 WP(C)/9674/2026	UMA SHANKAR YADAV MP		8639/2026
152	D-WP(C)/35679/2024	T. PRASAD RAO DORA	SAIBRATA RATH	

	WP(C)/20300/2024	MP		8640/2026
153	D-WP(C)/26519/2025	PRASHANTA KUMAR NANDA	M/S. MANAS RANJAN DHAL, A. PATTNAIK, BHAWANI SANKAR PANI	
	WP(C)/19743/2025	MP		8641/2026
154	D-WP(C)/9718/2021	NAYANA BEHERA		
	WP(C)/9718/2021	MP		8642/2026
155	D-WP(C)/20631/2026	HI TECH EDIFICE PVT LTD	AFRAAZ SUHAIL	
	WP(C)/ /	MP		8643/2026
156	D-WP(C)/7369/2023	GANDHARBSEN BEHERA	SRIDHAR RATH	
	WP(C)/7369/2023	MP		8644/2026
157	D-WP(C)/20648/2026	PRAKASH BEHERA	SANGRAMJIT PANDA	
	WP(C)/ /	MP		8645/2026
158	D-WP(C)/41400/2025	PUSPANJALI SWAIN		
	WP(C)/30120/2025	MP		8646/2026
159	D-WP(C)/20651/2026	HI TECH EDIFICE PVT LTD	AFRAAZ SUHAIL	
	WP(C)/ /	MP		8647/2026
160	D-WP(C)/20661/2026	MINAKSHI PRADHAN	BIJAY JENA	
	WP(C)/ /	MP		8648/2026
161	D-WP(C)/11070/2026	GADAGADESWAR MAHADEV BIJE, NIJGABAN, SIKIPATRA	CHANDRA PANDA	
	WP(C)/8548/2026	MP		8649/2026
162	D-WP(C)/7011/2026	SANTOSH KUMAR JENA	PRAGYAN PARAMITA MOHANTY	
	WP(C)/6365/2026	MP		8650/2026
163	D-WP(C)/20679/2026	PRASANNA KUMAR SAMANTARAY	DIGANTA DAS	
	WP(C)/ /	MP		8651/2026
164	D-WP(C)/20687/2026	PRASANNA KUMAR SAMANTARAY	DIGANTA DAS	
	WP(C)/ /	MP		8652/2026
165	D-WP(C)/20689/2026	KUNI NAYAK @ NAIK	ANUP UDAYA SENAPATI	
	WP(C)/ /	MP		8653/2026
166	D-WP(C)/20694/2026	PURNACHANDRA BARAL	ANUP UDAYA SENAPATI	
	WP(C)/ /	MP		8654/2026
167	D-WP(C)/20697/2026	ABHI NAIK	DIGANTA DAS	
	WP(C)/ /	MP		8655/2026
168	D-WP(C)/20671/2026	SUMITRA BEHERA	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		8656/2026
169	D-WP(C)/17949/2026	NIRANJAN BEHERA		
	WP(C)/12681/2026	MP		8657/2026
170	D-WP(C)/20717/2026	LAXMI KANTA MISHRA	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		8658/2026
171	D-WP(C)/20721/2026	M/S.PREMIER ROCK PRODUCTS PRIVATE LTD., SAKURTI	SAIDYAS PURTI MOHANTY	
	WP(C)/ /	MP		8659/2026
172	D-WP(C)/20727/2026	M/S.PREMIER ROCK PRODUCTS PRIVATE LTD., SAKURTI	SAIDYAS PURTI MOHANTY	
	WP(C)/ /	MP		8661/2026
173	D-WP(C)/20734/2026	JAGDISH SAGAR	SIDHARTH SHANKAR PADHY	
	WP(C)/ /	MP		8662/2026
174	D-WP(C)/1890/2021	SURYAKANT ROUTARAY		
	WP(C)/1890/2021	MP		8663/2026
175	D-WP(C)/1890/2021	SURYAKANT ROUTARAY		
	WP(C)/1890/2021	MP		8664/2026
176	D-WP(C)/20748/2026	ANAND KUMAR SAMAL	SUJATA JENA	
	WP(C)/ /	MP		8665/2026
177	D-WP(C)/20749/2026	T. SANJAY PRADHAN	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		8666/2026
178	D-WP(C)/7239/2021	SIDDANANDA BHUYAN		
	WP(C)/7239/2021	MP		8667/2026
179	D-WP(C)/7239/2021	SIDDANANDA BHUYAN		
	WP(C)/7239/2021	MP		8668/2026
180	D-WP(C)/20755/2026	SAROJ KUMAR NAYAK	BISWA CHANDAN MOHANTY	
	WP(C)/ /	MP		8669/2026
181	D-WP(C)/13987/2026	UNITED FRIENDS BUILDERS (P) LTD., CUTTACK		
	WP(C)/10593/2026	MP		8670/2026
182	D-WP(C)/20763/2026	SANJEEV KUMAR SINGH	SAIBRATA RATH	
	WP(C)/ /	MP		8671/2026
183	D-WP(C)/13402/2026	B. VENKATANARAYANA	SOURAV SUMAN BHUYAN	
	WP(C)/13725/2026	MP		8672/2026

184	D-WP(C)/15388/2026 WP(C)/11918/2026	MSP INFRACON PVT. LTD., KHURDA MP	BISWAJIT NAYAK	8673/2026
185	D-WP(C)/20538/2026 WP(C)/ /	PATITAPABANA PATI MP	GYANENDRA CHANDRA SWAIN	8674/2026
186	D-WP(C)/20780/2026 WP(C)/ /	PITAMBAR BHADRA MP	BANSHIDHAR SATAPATHY	8675/2026
187	D-WP(C)/20784/2026 WP(C)/ /	RABINDRANATH PARIDA MP	BANSHIDHAR SATAPATHY	8676/2026
188	D-WP(C)/20783/2026 WP(C)/ /	PRAVAKAR BARIK MP	BANSHIDHAR SATAPATHY	8677/2026
189	D-WP(C)/20785/2026 WP(C)/ /	BIPIN BIHARI PARIDA MP	BANSHIDHAR SATAPATHY	8678/2026
190	D-WP(C)/20770/2026 WP(C)/ /	NANA SOREN MP	PRABODHA CHANDRA NAYAK	8679/2026
191	D-WP(C)/20774/2026 WP(C)/ /	ABHIRAM NAYAK MP	BIBHU PRASAD DAS	8680/2026
192	D-WP(C)/20790/2026 WP(C)/ /	M/S PRABHUKRUPA ESTATES AND PROPERTIES, PUNJAB MP	HRITESH PARIKHAHOO	8681/2026
193	D-WP(C)/20776/2026 WP(C)/ /	TAMAL GOUDA MP	SOMA PATNAIK	8682/2026
194	D-WP(C)/20786/2026 WP(C)/ /	SUBAS CHANDRA DAS MP	DEBIPRASAD MOHANTY	8683/2026
195	D-WP(C)/20787/2026 WP(C)/ /	ANIRUDDHA DAS MP	DEBA PRASAD MISHRA	8684/2026
196	D-WP(C)/20788/2026 WP(C)/ /	KARUNAKAR MAHAPATRA MP	SOMA PATNAIK	8685/2026
197	D-WP(C)/20789/2026 WP(C)/ /	NARAYAN SWAIN MP	SOMA PATNAIK	8686/2026